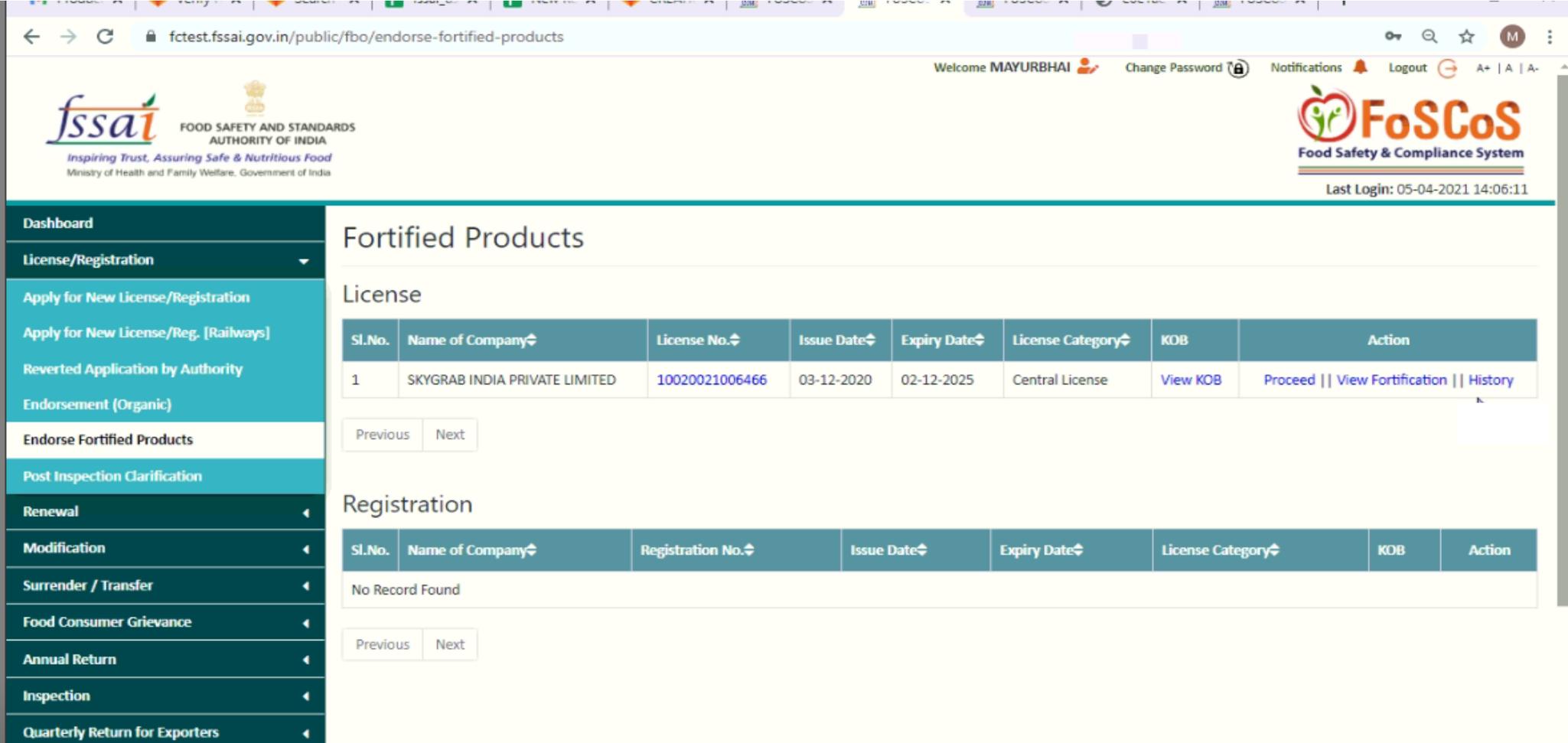


How can I check if the endorsement application status?

Step 1: The FBO will have to log into the FoSCoS website (<https://foscoss.fssai.gov.in/>) using their credentials. After logging in, navigate to License/Registration and click on “**Endorse Fortified Products**”.



The screenshot shows the FoSCoS website interface. The top navigation bar includes the FSSAI logo, the text 'FOOD SAFETY AND STANDARDS AUTHORITY OF INDIA', and the FoSCoS logo. The user is logged in as MAYURBHAI. The left sidebar contains a menu with the following items: Dashboard, License/Registration, Apply for New License/Registration, Apply for New License/Reg. [Railways], Reverted Application by Authority, Endorsement (Organic), **Endorse Fortified Products** (highlighted with a red arrow), Post Inspection Clarification, Renewal, Modification, Surrender / Transfer, Food Consumer Grievance, Annual Return, Inspection, and Quarterly Return for Exporters. The main content area is titled 'Fortified Products' and is divided into two sections: 'License' and 'Registration'. The 'License' section contains a table with one record for SKYGRAB INDIA PRIVATE LIMITED. The 'Registration' section shows 'No Record Found'.

Dashboard

License/Registration

Apply for New License/Registration

Apply for New License/Reg. [Railways]

Reverted Application by Authority

Endorsement (Organic)

Endorse Fortified Products

Post Inspection Clarification

Renewal

Modification

Surrender / Transfer

Food Consumer Grievance

Annual Return

Inspection

Quarterly Return for Exporters

Fortified Products

License

Sl.No.	Name of Company	License No.	Issue Date	Expiry Date	License Category	KOB	Action
1	SKYGRAB INDIA PRIVATE LIMITED	10020021006466	03-12-2020	02-12-2025	Central License	View KOB	Proceed View Fortification History

Previous Next

Registration

Sl.No.	Name of Company	Registration No.	Issue Date	Expiry Date	License Category	KOB	Action
No Record Found							

Previous Next

Step 2: Click on “History” to check if the endorsement application has been submitted

The screenshot shows the FSSAI public portal interface. The top navigation bar includes the FSSAI logo, the text 'FOOD SAFETY AND STANDARDS AUTHORITY OF INDIA', and the FoSCoS logo. The user is logged in as MAYURBHAI. The left sidebar contains a menu with options like 'Dashboard', 'License/Registration', 'Apply for New License/Registration', 'Endorse Fortified Products', etc. The main content area is titled 'Fortified Products' and contains a 'License' section with a table of records. A red arrow points to the 'History' link in the 'Action' column of the first row.

Dashboard

License/Registration

- Apply for New License/Registration
- Apply for New License/Reg. [Railways]
- Reverted Application by Authority
- Endorsement (Organic)
- Endorse Fortified Products**
- Post Inspection Clarification
- Renewal
- Modification
- Surrender / Transfer
- Food Consumer Grievance
- Annual Return
- Inspection
- Quarterly Return for Exporters

Fortified Products

License

Sl.No.	Name of Company	License No.	Issue Date	Expiry Date	License Category	KOB	Action
1	SKYGRAB INDIA PRIVATE LIMITED	10020021006466	03-12-2020	02-12-2025	Central License	View KOB	Proceed View Fortification History

Previous Next

Registration

Sl.No.	Name of Company	Registration No.	Issue Date	Expiry Date	License Category	KOB	Action
No Record Found							

Previous Next

The History window will pop up, showing the status of your endorsement application. If the Status shows **“Pending for approval from competent authority”**, it suggests that your endorsement application has been submitted but yet to be approved by competent authority.

The screenshot shows the FSSAI FoSCoS portal interface. A 'History' modal window is open, displaying a table with the following data:

S.No	Requested Date	Processed Date	Status	Authority Remarks
1	05-04-2021	05-04-2021	Pending for approval from competent authority	

A red arrow points to the 'Close' button located at the bottom right of the modal window.

The background interface includes the FSSAI logo, 'FOOD SAFETY AND STANDARDS AUTHORITY OF INDIA', and the FoSCoS logo 'Food Safety & Compliance System'. The user is logged in as MAYURBHAI. The main menu on the left includes options like 'Dashboard', 'License/Registration', 'Apply for New License/Registration', 'Endorsement (Organic)', 'Endorse Fortified Products', 'Post Inspection Clarification', 'Renewal', 'Modification', 'Surrender / Transfer', 'Food Consumer Grievance', 'Annual Return', 'Inspection', and 'Quarterly Return for Exporters'. The main content area shows a 'Registration' section with a table that currently has 'No Record Found'.

The status will reflect as **“Accepted”**, once the endorsement application has been accepted and approved by the competent authority. The FBO can close the **“History”** window and click on **“view Fortification”** to download their endorsement certificate.

The screenshot displays the FSSAI FoSCoS portal interface. At the top, the user is logged in as MAYURBHAI. The left sidebar contains navigation options such as Dashboard, License/Registration, and Renewal. A 'History' modal window is open, showing a table with the following data:

S.No	Requested Date	Processed Date	Status	Authority Remarks
1	05-04-2021	05-04-2021	Accepted	ok

Below the modal, a table lists active licenses. A red arrow points to the 'View Fortification' link in the 'Action' column for the first license entry.

Sl.No.	Name of Company	License No.	Issue Date	Expiry Date	License Category	KOB	Action
1	SKYGRAB INDIA PRIVATE LIMITED	10020021006466	03-12-2020	02-12-2025	Central License	View KOB	Proceed View Fortification History

The 'Registration' section below shows 'No Record Found'.

The Endorsement certificate will appear as shown below. The + F logo file can be downloaded in the CDR/PNG format

Ministry of Health and Family Welfare, Government of India

Last Login: 05-04-2021 14:06:11

भारत सरकार
Government of India
भारतीय खाद्य संरक्षा एवं मानक प्राधिकरण
Food Safety and Standards Authority of India

खाद्य संरक्षा और मानक अधिनियम, 2006 के अधीन अनुज्ञप्ति
License under Food Safety and Standards Act, 2006

Endorsement Number 1 of License Number **10020021006466**

Sl.No.	Food Category	Food Sub-Category	Product(s)	Brands(Variants)
1	06 - Cereals and cereal products, derived from cereal grains, from roots and tubers, pulses, legumes and pith or soft core of plum tree, excluding bakery wares of food category 7.0	06.1 - Whole, broken, or flaked grain, including rice	Bean	brand 1

License/Certificate No.: 10020021006466
License/Certificate Valid From : 03-12-2020
License/Certificate Valid To : 02-12-2025

Back

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For information on fortification labelling
For +F logo dimensions
For information on fortification

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